

**GOVERNMENT OF INDIA
NON-CONVENTIONAL ENERGY SOURCES
LOK SABHA**

UNSTARRED QUESTION NO:5212
ANSWERED ON:29.04.2005
SETTING UP OF BIO-GAS PLANTS
Barman Shri Hiten

Will the Minister of NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

- (a) the targets fixed for setting up of bio-gas plants in the country during the Tenth Five Year Plan, State-wise; and
(b) the targets achieved till date in these States?

Answer

MINISTER OF STATE OF THE MINISTRY OF NON- CONVENTIONAL ENERGY SOURCES(INDEPENDENT CHARGE) (SHRI VILAS MUTTEMWAR)

(a)& (b): The physical target for setting up of family type biogas plants in the country during the Tenth Five Year Plan is 10,00000 against a financial allocation of Rs. 415 crore. The State-wise targets are fixed on year to year basis based on the annual budgetary provisions and the demands projected by the States. The targets allocated State-wise and achievements made during the first three years of the Plan period are given in Annexure. The cumulative physical achievement during the Plan period so far is 3.88 lakhs plants against a financial allocation of Rs. 127.67 crore.

ANNEXURE

Annexure referred to in reply to part (a) & (b) of the Lok Sabha Unstarred Question No. 5212 to be replied on 29/4/2005 regarding setting up of biogas plants by Shri Hiten Barman.

National Biogas Programme

State-wise targets and achievements during the first three years of the Tenth Five Year Plan

(i.e. 2002-03, 2003-04 and 2004-05)

S.No. State/UT/Agency 2002-2003 2003-04 2004-05

Target Ach. Target Ach. Target Ach.##

1 Andhra Pradesh	15400	15755	20000	22812	11500	13000
2 Arunachal Pradesh	300	157	300	237	200	136
3 Assam	200	0	200	298	100	0
4 Bihar	500	550	4000	31	1000	0
5 Chattisgarh	8000	5010	5000	5400	1500	2175
6 Goa	100	73	100	80	90	88
7 Gujarat	7000	7002	7000	7414	4000	6474
8 Haryana	1000	1254	1500	1433	1000	1036
9 Himachal Pradesh	250	251	250	306	200	247
10 Jammu & Kashmir	100	0	20	0	10	0
11 Jharkhand	200	25	1000	34	100	0
12 Karnataka	20000	17169	27500	8118	11500	11500
13 Kerala	1500	1465	2500	2369	2500	2576
14 Madhya Pradesh	10850	12110	12000	11053	7000	4778
15 Maharashtra	10000	10020	8000	8288	8000	7221
16 Manipur	300	70	300	81	200	21
17 Meghalaya	200	112	300	300	200	0
18 Mizoram	400	197	400	232	400	123
19 Nagaland	300	75	300	300	300	0
20 Orissa	13000	13002	15000	15231	8000	9000
21 Punjab	3000	2759	3000	2794	1500	880
22 Rajasthan	200	176	200	192	0	0
23 Sikkim	400	400	400	249	200	200
24 Tamilnadu	2000	1986	2000	2118	1500	1622
25 Tripura	300	250	300	200	200	0
26 Uttar Pradesh	10000	10165	10000	9909	7000	5676
27 Uttaranchal	500	519	500	500	400	478

28 West Bengal 13000 15790 15400 17367 11500 13473
29 Others (KVIC, Mumbai 31000 30727 32530 24998 19900 17851
SDA, Kerala
BIOTECH, Kerala etc.)

TOTAL 150000 147069 170000 142344 100000 98555

Targets as per the Administrative Sanctions.

Final reports are still awaited from some of the States.